

**Transfer of Works from C.P.W.D. to Delhi Municipal Corporation**

\*1292. { Shri Kaswara Iyer:  
Shri A. K. Gopalan:  
Shri Tangamani:

Will the Minister of Works, Housing and Supply be pleased to lay a statement showing:

(a) whether it is a fact that the maintenance work of certain roads and buildings has been transferred from the C.P.W.D. to the Municipal Corporation of Delhi;

(b) if so, which are those works and the number of workers according to each category of post who have been affected by such transfer;

(c) what steps have been taken to safeguard the conditions of service of the workers who have been affected; and

(d) whether there is a proposal to transfer the maintenance of certain electrical works also to the Municipal Corporation of Delhi?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Yes.

(b) The works and the categories of workers are contained in the two statements laid on the Table of the Sabha. [See Appendix IV, annexure No. 81.]

(c) The workers have been temporarily transferred on the existing terms and conditions as were applicable to them in the C.P.W.D. The Corporation have been asked to finalize their terms of employment as soon as possible. After these terms have been settled, the workers will be asked to exercise their option with regard to the acceptance of the terms and conditions offered by the Corporation. Those who do not accept these terms and conditions will revert to the C.P.W.D., provided their juniors in the Circle from which they were transferred are in service at that time

(d) Yes.

**American Business Mission to India.**

\*1293. { Shri Muhammed Elias:  
Shri S. M. Banerjee:  
Shri Warrior:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that a Business Mission under the leadership of Mr. Pal Brent from Business Relations Division and Bureau of Foreign Commerce Department of United States is visiting the Small Scale Industrial centre of Howrah, West Bengal; and

(b) if so, what is the purpose of this visit?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). The Trade Mission under the leadership of Mr. Paul H. Brent has been sent by the United States Government in connection with the American Small Industries Exhibition in Calcutta. The Mission is intended to operate the 'information centre' of the Exhibition and to tour important commercial and industrial centres in West Bengal, Bihar, Orissa and Assam for making an on-the-spot study of business opportunities. The Mission is reported to have visited Howrah on the 26th February, 1959, for the latter purpose.

**Expedition to 'Mount Jannu'**

\*1294. Shri Madhusudan Rao: Will the Prime Minister be pleased to state:

(a) whether it is a fact that a team of French experts has arrived in India for an expedition to 'Mount Jannu'; and

(b) if so, what assistance Government is giving them?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): (a) Yes Sir.

(b) The members of the expedition party and their stores and equipments have been provided with normal transit facilities through India. A special

daily weather bulletin broadcast from 1st April to 8th June 1958 has also been arranged for the party by All India Radio.

#### Shortage of Paper in Punjab

\*1391. Shri Baljit Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that there is shortage of paper and consequent rise in prices thereof in the Punjab;

(b) whether any representation has been received from the State Government in this regard; and

(c) if so, the steps taken so far by the Central Government?

The Minister of Industry (Shri Manabhai Shah): (a) to (c). Due to cut in imports on account of foreign exchange difficulties, there was shortage of paper in Punjab and elsewhere in the country and consequently there was rise in prices. The Punjab Government brought to the notice of the Central Government the difficulties experienced by publishers in their state. In order to reduce the shortage and high prices in the country, Central Government instructed the Paper Manufacturers to distribute their products equitably and also to exercise control over their distributors and retailers. Napa Newsprint is also being made available free of duty for printing of cheap text books etc. A Small Committee to deal with complaints about unduly high prices charged by dealers has also been functioning. The question of fixing fair prices has been referred to the Tariff Commission and their report is expected by May 1959.

#### Trade Marks Registry Office

\*1392. Shri Mohammed Imam: Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is a proposal to transfer the Trade Marks Registry Office from Bangalore to Madras; and

(b) if so, the reasons thereof?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Yes, Sir.

(b) A statement is laid on the Table of the House. [See Appendix IV, annexure No. 88.]

#### Land Reforms

\*1393. { Shri Rajendra Singh;  
Shri Ram Krishan Gupta;  
Shri Harish Chandra  
Mathur;  
Shri Rami Reddi;  
Shri Bibhuti Mishra;  
Shri N. R. Munsamy;  
Shri Anwar;  
Shri Wodeyar;  
Shri M. V. Krishna Rao;  
Shri D. C. Sharma;  
Shri Parulekar:

Will the Minister of Planning be pleased to refer to the reply given to Unstarred Question No. 300 on the 14th August, 1958 and lay a statement showing:

(a) the further progress since made in implementing the land reforms policy in the various States;

(b) whether Government have given any fresh directive to the State Governments in respect of legislation on land reforms;

(c) if so, the nature thereof; and

(d) the reactions of the State Governments thereto?

The Deputy Minister of Planning (Shri S. N. Mishra): A statement is laid on the Table of the House. [See Appendix IV, annexure No. 88.]

#### Reconstitution of Panel on Land Reforms

\*1395. { Shri Ram Krishan Gupta;  
Shri S. M. Banerjee:

Will the Minister of Planning be pleased to state at what stage is the question of reconstitution of the existing panel of the Planning Commission